

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) According to the information furnished by the University of Delhi, the number of Students in the Colleges of Delhi University is 78,781, while the number in the teaching Departments of the University is 18,441.

(b) At present there is no proposal to establish any new Universities in Delhi.

(c) Grants given by the University Grants Commission to the Jawaharlal Nehru University during the last three years and the enrolment in that University are as follows:

(Rupees in lakhs)

	1974-75	1975-76	1976-77
<i>Grant</i>	304.18	359.90	343.67
<i>Enrolment</i>	1724	2135	2310

(d) and (e). As the Jawaharlal Nehru University Act does not contain any provision for affiliation of colleges to the University, the question of attaching some colleges of South Campus with that University does not arise.

Production of Honey

2659. **SHRI KUMARI ANANTHAN:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the places where honey is produced in India;

(b) the production of honey during the last three years State-wise;

(c) the incentives given for its production by the Central and State Governments during these years; and

(d) the total quantity and the amount for which honey has been exported during the last three years?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (d). The necessary information is being collected from the State Governments/concerned Central Government Departments and will be placed on the Table of the Lok Sabha in due course.

Practical Work/Training Centres under 10+2 Education System

2660. **SHRI BALASAHEB VIKHE PATIL:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state how many practical work/training centres have been opened during the year to impart practical training as a part of 10+2 Education System?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): The information is being collected and will be placed on the table of the Sabha.

Sugarcane Arrears

2661. **DR. LAXMINARAYAN PANDEYA:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether dues running into crores of rupees of the sugarcane growers are outstanding against the sugar mills;

(b) whether these mills are in a critical position;

(c) whether sugar mills are not in a position to purchase the sugarcane from the growers in accordance with the terms of the contract, although they are covered by the reserve zone;

(d) whether, for these reasons there is great discontentment among the sugarcane growers; and

(e) if so, the remedial measures taken in this regard?